

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1027
ANSWERED ON:02.03.2015
FINANCIAL ASSISTANCE UNDER RSBY
Verma Shri Rajesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to increase the amount being provided for medical treatment to the labourers of unorganised sector under the Rashtriya Swasthya Bima Yojana (RSBY);
- (b) if so, the details in this regard;
- (c) whether the Government proposes to set up any monitoring agency to investigate and take action in the cases of financial exploitation of such labourers by private hospitals; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): No, Madam.

(c) & (d): No, Madam. Existing Rashtriya Swasthya Bima Yojana (RSBY) Scheme provides for a three-tier grievance redressal mechanism namely District Grievance Redressal Mechanism, State Grievance Redressal Mechanism and National Grievance Redressal Mechanism to deal with the grievances of the nature of financial exploitation by private hospitals.